NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

TP 39-A/2016(CA 136/2013) with TP 39-B/2016 (CA 170 of 2013) with TP No.39-C/2016 CA 240/2013 with TP 39-D/2016 (CA 269/2013) with TP 39 of 2016(CP 43 of 2013)

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.06.2019

Name of the Company Krishna Gopal Mor & Ors.
V/s.
Siddharth Polytex Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	DHIREN R. DAVE	PCS	Petitioner	
2.				

ORDER

The Petitioner is represented through their respective Learned PCS.

This bench is Pre-occupied in hearing time bound fixed matter, hence this matter could not be heard.

List the matter on 23.08.2019

MANORAMA KUMARI
MEMBER (JUDICIAL)

HARIHAR PRAKASH CHATURVEDI
MEMBER (JUDICIAL)

Dated this the 27th day of June, 2019.

VS